



भारतीय दूरसंचार विनियामक प्राधिकरण
Telecom Regulatory Authority of India
[भारत सरकार / Government of India]



Scheme for Registration of Consumer Organizations

One of the important objectives of TRAI is to safeguard consumer interests and enhance consumer education and awareness. To reach out to the consumers, TRAI regularly organizes consumer outreach programmes (COPs), seminars and workshops etc. with a view to educate the consumers about various initiatives taken by it to protect consumers and to elicit their views on import issues. Clearly, it is not possible for TRAI to interact with all consumers. Consumer organizations or NGOs can, therefore, play an important role in providing the necessary linkage/interface between the consumers and the Authority.

TRAI has devised a scheme for registration of consumer organizations/NGOs to partner it in its endeavour to protect consumer interests. In this regard, TRAI has notified a Regulation '[Registration of Consumer Organizations Regulation, 2013](#)' dated 21.02.2013. The regulations, inter-alia, outlines the eligibility criteria, procedure and the roles expected from the consumer organizations.

Interested non-profit and non-political organizations can apply for registration under the scheme. The links of States and form are given below.

Application form duly filled along with required documents as per the regulations may be submitted to:-

**Joint Advisor (Consumer Affairs),
Telecom Regulatory Authority of India,
4th to 7th Floor, Tower-F,
World Trade Centre, Nauroji Nagar
New Delhi: 110029.**

Last date for submission will be **31st December 2024**. Organisations also have the option to send the scanned copy application along with all relevant documents on email jaca@traai.gov.in .

Useful links: -

1. [State wise No of existing Consumer Organisations](#)

**वर्ल्ड ट्रेड सेंटर, टावर-एफ, नौरोजी नगर, नई दिल्ली-110029
World Trade Centre, Tower-F, Nauroji Nagar New Delhi – 110029**